

to Scheduled Castes and Scheduled Tribes, should also be extended to people belonging to 'Nunia', 'Kumhar', 'Mallah' and 'Badhal' castes. (*Interruptions*)

[*English*]

SHRI RAM NAIK (Bombay North): Sir, Rashtriya Chemical Fertilizers is one of the few best organised public sector undertakings in India. Industrial unrest is brewing there for the last six or seven days. The production has come to a halt. There is Employees' Union, which is controlled by INTUC. There is another Officers' Association. They have formed a Joint Action Committee. And all of them have stop production. The daily loss of fertilizers is Rs. 2 crores. To that extent, the farmers also would not get the fertilizers. They are not demanding any additional wages there is no demand of bonus; no facilities for the workers. Their only demand is that one of the officers, who had been suspended in 1990 and against whom the case is still going or has been again recently appointed. They have approached the Prime Minister, the Government of India and they only demand that they will work only when..... (*Interruptions*)

MR. SPEAKER: No, Mr. Naik.

SHRI RAM NAIK: It is not against any one person. There are allegations; there are charges against him. Otherwise, I would not have raised this. Sir, I am not naming..... (*Interruptions*) The production has been stopped. There is another factory at That. There also production has been stopped. Therefore, I request the Prime Minister Government to intervene in this matter. That is what I want to say. And also the Government should make a statement on this.

[*Translation*]

SHRI UPENDRA NATH VERMA (Chattr): Mr. Speaker, Sir, the Gore Magnetite

Project in Chainpur block of Palamu district of Bihar is lying closed since 1991. 24,000 tonnes of mineral worth Rs. 180 crore produced by the project are lying useless in that project. If that project could be modernised and the magnetite grinding Mahican, lying in used in Rajhara Colliery, could be installed there, the cost of magnetite will come down to Rs. 200 per tonne as against the present price of Rs. 750 per tonne. Therefore, I would like to demand from the Government that the above project should be received, as 405600 tonnes of magnetite, which can be used for 17 years, is lying useless there. The Government will benefit by reserving the above project.

SHRI MOHAN RAWALE (Bombay-South-Central): Mr. Speaker, Sir, the casual staff of Bombay Doordarshan are working for the last 18 years on temporary basis. They are working on a fixed salary and do not get any leave. Even maternity leave is not given to female staff. They have given a notice to the Government that they would resort to indefinite hunger-strike from 20th of April, 1992 and their family member would also join the strike from 27th of April. Shri A.S. Tataari and Shri Swaminathan had respectively been the Director and the Superintending Engineer of Bombay Doordarshan. They had given an assurance that the casual staff would be regularised. But the then Ministers, Shri Vasant Sathe and Shri Bhagat had not accepted their proposal. Shri Ajit Panja also made a promise, but did nothing. Officers of the Radio Cadre have occupied top posts in Doordarshan and now they have become the bosses. During the Prime Ministership of Late Shrimati Indra Gandhi, the Central Government had issued an order on 1st of April, 1976. According to Doordarshan and the All India Radio had been bifurcated. It was clearly stated therein that the officials of Radio Cadre, who had been working with the Doordarshan till 1976, should be given one option and repatriated to parent cadre and in the new Doordarshan set up priority